



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.09.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.09.2025, 11.09.2025 & 12.09.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 2832 of 2025 in Comp. App. (AT) (Ins) No. 03 of 2024	Vinodkumar Mahasukhbhai Thaker Vs. Kurlon Limited & Anr.	04.09.2025	07.10.2025
2.	Comp. App. (AT) No. 166 of 2025 Part Heard	Exclusive Capital Ltd. & Ors. Vs. Kanta Agarwala & Anr.	11.09.2025	06.10.2025
3.	Comp. App. (AT) (Ins) No. 897 of 2024 Part Heard	Harshvardhan Kalyani Vs. UCO Bank & Anr.	12.09.2025	07.10.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar